

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 25.09.2018 (Tuesday)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 33 of 2018	Hindustan Oil Exploration Co. Ltd. Vs. JEKPL Pvt. Ltd. & Anr.	K. S. Mahadevan Krishan Kumar R.S. Swati Bansal	Dheeraj Nair (R-2)
2.	Comp. App. (AT) (Ins) No. 512 of 2018	Paramjit Gandhi Vs. Amit Kumar Malik & Anr.	Satish Rai	Vivek Malik
3.	Comp. App. (AT) No. 266 of 2018	Kuldeep Kumar Dangi Vs. Union of India With	Nakul Mohta	Ashim Sood (R-SFIO)
4.	Comp. App. (AT) No. 267 & 278 to 308 of 2018	Adarsh Buildestate Ltd & Ors Vs. Union of India	Mahesh Agarwal	Ashim Sood (R-SFIO)

For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 219 of 2018	Marg Limited Vs. Tata Capital Financial Services Ltd.	Srijan Sinha	Amit Gupta
6.	Comp. App. (AT) (Ins) No. 576 of 2018	Mridula Agarwal Vs Mehndipur Balaji Agriextensions Pvt Ltd	Pawan shree Agarwal	
7.	Comp. App. (AT) (Ins) No. 577 of 2018	Manoj Kumar Agarwal Vs Mehndipur Balaji Infra developers Pvt Ltd	Pawan Shree Agarwal	
8.	Comp. App. (AT) (Ins) No. 578 of 2018	Dinesh Kumar & Ors. Vs. Kalyanpur Cements Ltd.	Kapil Sankhla	
9.	Comp. App. (AT) (Ins) No. 579 of 2018	Achuthan Thazhathehil & Ors. Vs. CS Satyadevi Alamuri, R.P. of GB Engineering Enterprises Pvt. Ltd. & Ors.	Srinivasan	
10.	Comp. App. (AT) (Ins) No. 580 of 2018	Keltech Infrastructure Ltd. Vs. Aaj Finance & Credit Ltd.	Mohit Singh	
11.	Comp. App. (AT) (Ins) No. 581 & 583 of 2018	HDFC Bank Ltd. Vs. World Consulting & Research Corp. Pvt. Ltd. & Anr.	Gurmeet Bindra	

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12.	Comp. App. (AT) (Ins) No. 582 of 2018	Oversaes Infrastructure Alliance (India) Pvt. Ltd. Vs. Kay Bouvet Engineering Ltd.	Abhishek Puri	
13.	Comp. App. (AT) No. 327 of 2018	Gaurav Jain Vs Registrar Of Companies, Jaipur, Rajasthan & Ors	Rajendra Jain	
14.	Comp. App. (AT) No. 328 of 2018	Anand Gupta & Ors. Vs. BDR Builders & Developers Pvt. Ltd. & Ors.	Vipul Ganda	
15.	Comp. App. (AT) No. 329 of 2018	Rambagh Palace Hotel Pvt. Ltd. Vs. Rajkumar Devraj & Ors.	Manisha Chaudhary	

For Admission (After Notice)

16.	Comp. App. (AT) (Ins) No. 534 of 2018	Kshitiz Chhawchharia Vs. S.S. Natural Resources Pvt. Ltd.	Sangag Saxena	Gautam Singh
17.	Comp. App. (AT) (Ins) No. 551 of 2018	Arun Chandra Sinha Vs. BMD Pvt. Ltd. & Anr.	Pooja M. Saigal	Sanjeev Saraswat
18.	Comp. App. (AT) (Ins) No. 232 of 2018	Roma Enterprises Vs. Martin S. K. Golla (Resolution Professional)	RenukaSahu	Davesh Bhatia
19.	Comp. App. (AT) (Ins) No. 224 of 2018	Y. Shivram Prasad Vs. S. Dhanapal & Ors. with	Ashwin Kumar D.S.	TRB Siva Kumar-R1 Rahul Srivastva-R2 & R5
20.	Comp. App (AT) (Ins) No. 286 of 2018	Asset Reconstruction Company (India) Ltd. Vs. Servalakshmi Paper Ltd. & Ors.	Sifa Nagar	TRB Siva Kumar-R1 Rahul Srivastva-R2 & R5
21.	Comp. App. (AT) (Ins) 439 of 2018	Ahutosh Singhania Vs. Liquidator, Vindhiya Vasinil Industries Ltd. & Anr.	Arvind Kumar	
22.	Comp. App. (AT) (Ins) No. 468 of 2018	Randhiraj Thakur Vs. Jindal Saxena Finacila Services Pvt. Ltd. & Anr.	Srishti Juneja	
23.	Comp. App. (AT) (Ins) No. 471 of 2018	Srinivasa Garment Pvt. Ltd. Vs. Danalakshmi Paper Mills Pvt. Ltd. & Anr.	Ravi Raghunath	P. Eswawamoorthy
24.	Comp. App. (AT) (Ins) No. 474 of 2018	Vinod Kumar Saxena Vs. Juggilal Kamlapat Jute Mill Company Ltd. & Ors. With	Arjun Aggarwal	Arvind Kr. Gupta
25.	Comp. App. (AT) (Ins) No. 475 of 2018	Shri Kant Vs. Juggilal Kamlapat Jute Mill Company Ltd.	Arjun Aggarwal	Henna George

		With		
26.	Comp. App. (AT) (Ins) No. 476 of 2018	Manju Vs. Juggilal Kamalapat Jute Mill Company Ltd. With		Henna George
27.	Comp. App. (AT) (Ins) No. 477 of 2018	Ram Kishan Vs. Juggilal Kamalapat Jute Mill Company Ltd.	Arjun Aggarwal	Henna George
28.	Comp. App. (AT) No. 156 of 2018	Janakiraman Srinivasan & Ors. Vs. Nava Healthcare Pvt. Ltd. & Ors.	Ramesh C. Kainthola	Navin Kumar

12: 00 Noon

For Hearing

29.	Com. App. (AT) (Ins) No. 119 of 2018	Mr. Rajendra K. Bhuta (Resolution Professional) Vs. Maharashtra Housing & Area Development Authority (MHADA)	Ashish Verma	Chirag M. Shroff
30.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)

For Hearing

31.	Comp. App. (AT) (Ins) No. 182 of 2018 Part Heard	Bhavik Bhimiyani Vs. Uday Vinodchandra Shah (R.P.) of Neelkanth Township & Construction Pvt. Ltd. & Ors.	Smriti	Abhishek Anand -R1
32.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors. with	Pranjal Prateek	Samar Bansal (R-CCI)
33.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. with	Atul Sharma	Samar Bansal (R-CCI)
34.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)

Handwritten signature and date: 24/5/18

2:00 PM.

For Hearing

35.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Vardhman Jain	Rajat Malhotra
36.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
37.	Contempt Case (AT) (MRTP) No. 05/2017 InTransfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

3: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, the Hon'ble Member (Technical).

For Hearing (Part Heard)

1.	Competition Appeal (AT) No. 22 of 2017	K Sera Sera Digital Cinema Pvt. Ltd. Vs. Pen India Ltd. & Ors.	Rachit Batra Sushil Shukla	Cyril Shroff
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By Order

Joint Registrar

24.9.18